

Government of Jammu & Kashmir
Planning Development & Monitoring Department
Civil Secretariat, J&K, Srinagar

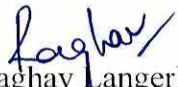
Notification,

Srinagar, the 10th of October, 2022

S.O 496. In exercise of the powers conferred by sub-section (2) of section 4 of the Registration of Births and Deaths Act, 1969, (Central Act of 18 of 1969), the Lieutenant Governor of the Union Territory of Jammu and Kashmir, is pleased to appoint the following officers as mentioned in column (2) of the table below as Additional Chief Registrar, Deputy Chief Registrar and Assistant Chief Registrar for purpose of discharging under the superintendence and directions of the Chief Registrar, such of his functions as he may, from time to time authorize them to discharge for the purpose of the said Act:-

S.No	Designated Officer	Designation under Civil Registration System
(1)	(2)	(3)
1	Regional Director, (Evaluation and Statistics), Jammu	Additional Chief Registrar for Jammu Division
2	Regional Director, (Evaluation and Statistics), Kashmir	Additional Chief Registrar for Kashmir Division
3	Joint Director (Central), Directorate of Economics and Statistics, I&K	Deputy Chief Registrar for Union Territory of J&K
4	Deputy Director (HQ), Directorate of Health Services, Jammu	Assistant Chief Registrar for Jammu Division
5	Deputy Director (HQ), Directorate of Health Services, Kashmir	Assistant Chief Registrar for Kashmir Division

By order of the Lieutenant Governor.


(Dr. Raghav Langer), IAS
Secretary to Government,

Planning, Dev. & Monitoring Department

No: PDMD-PFD/47/2021

Dated: 10.10.2022

Copy to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Registrar General of India, Ministry of Home Affairs, GoI, New Delhi
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. Principal Resident Commissioner, J&K Government, New Delhi.
7. All Commissioners/Secretaries to the Government.

8. Chief Electoral Officer, J&K.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Kashmir/Jammu.
11. Chairman, J&K Special Tribunal.
12. Director General, Economics and Statistics, J&K.
13. Director Census Operations J&K.
14. All Principal Medical Colleges.
15. All Heads of Departments/Managing Directors.
16. All Deputy Commissioners.
17. Secretary, J&K Public Service Commission/ BOPEE.
18. Commissioner, Municipal Corporation Srinagar / Jammu.
19. Director, Archives, Archaeology and Museums, J&K.
20. Secretary, J&K Service Selection Board/ All Advisory Boards.
21. Director, Estates, J&K.
22. General Manager, Government Press, Jammu/Srinagar.
23. Regional Director (Evaluation and Statistics) Jammu/Srinagar.
24. Chief Executive Officer, Cantonment Board, Srinagar/ Jammu.
25. Private Secretary to Lieutenant Governor.
26. Joint Director (Central), Directorate of Economics and Statistics, J&K.
27. Private Secretary to Advisor (B) to Lieutenant Governor.
28. Private Secretary to the Chief Secretary.
29. Private Secretary to Secretary to the Government, GAD.
30. Deputy Director (HQ) , Directorate of Health Services Jammu/Srinagar.
31. All Chief Medical Officers.
32. All District Statistical & Evaluation Officers.
33. In-charge Website, GAD/ PD&MD.
34. Government Order file/Stock file.

Laghu